

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/ Jammu

Notification
Srinagar, the 18th May, 2016

SRO 152 .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the below mentioned officers to be the executive Magistrates of the first class who shall exercise all the powers of an executive Magistrate of the first class within such jurisdiction as may be assigned to them by the District Magistrate, Jammu during the period of their attachment/ training in his office:-

S.No	Name of the Officer S/Shri
1	SatishKumar Rana
2	Mohd Rafie
3	Varun Bhasin
4	Rahul Gupta
5	Gourav Gupta
6	Sapna
7	Rupinder Kour
8	Nipan Tickoo
9	Ambika Bali
10	Sheena Sahni
11	Sandeep Kumar
12	Sahil Bhagotra
13	Amir Chowdhary
14	Virender Kumar
15	Suraj Chander Singh
16	Trikansh Bhushan
17	Mohd Naseem
18	Kapil Deol
19	Devia Nanda
20	Somika Parihar
21	Inzar Ahmad Rana
22	Huma Khan
23	Rupali Mahajan
24	Himanshi Gupta
25	Deepali Kanna

By order of the Government of Jammu and Kashmir.

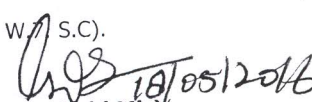
Sd/-
(Mohammad Ashraf Mir)
Commissioner/ Secretary to Government,
Department of L, J & PA

NO:LD(P) 94/01-Jammu

Dated: 18 -05- 2016

Copy to the:-

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Deputy Commissioner, Jammu. This is with reference to his letter No. DMJ/PS/2016/104 dated 13-05-2016
4. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
5. SRO Section, Department of Law, Justice and PA (W/S.C).


(Ghulam Nabi Mir)

Deputy Legal Remembrancer,
Department of L, J & PA

